

staff are working in the problem districts. The World Health Organisation is meeting the expenditure on POL for these vehicles. Regular supply of adequate quantities of vaccine, equipment and health education material is being made to all the States and Union Territories. Besides periodical search operations, a system of secondary surveillance has been instituted. All publicity media have been pressed into service to educate people. A cash reward of Rs. 100 is also given to those who report a previously unreported outbreak.

As a result of the intensive campaign carried out by the Central and the State Government authorities together with the WHO staff, all the Union Territories and 14 States are now free from smallpox. Assam, Meghalaya, Orissa, Gujarat and West Bengal have a few active smallpox foci while U.P. and Bihar have 45 and 102 foci respectively. If the present trend continues, it may be possible to make the country smallpox free by the end of this year.

In the Fifth Five Year Plan a provision of Rs. 17.50 crores has been made for eradication of smallpox.

Compensation given to Deceased and Injured in House Collapse in Delhi

*54 SHRI A K SAIJA: Will the Minister of LABOUR be pleased to state:

(a) the compensation given to each of the deceased and the injured when the ceiling of a new double storey house at Arjun nagar, Kotla Mubarakpur, Delhi collapsed on the 11th January, 1975;

(b) the total number of workers killed and injured;

(c) whether the injured workers received proper treatment; and

(d) if so, the facts thereof?

THE MINISTER OF LABOUR (SHRI RAGUNATHA REDDY): (a) Rs. 500/- each was given to the families of the deceased persons and Rs.

250/- to those seriously injured from the district relief fund.

(b) 7 persons were killed and 2 were seriously injured.

(c) and (d). The injured persons were provided necessary medical treatment at the Safdarjang Hospital and All India Institute of Medical Sciences, New Delhi.

Slave Trade in Indians

*55. SHRI HARI SINGH:
SHRI R. S. PANDEY.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a news-item in an English Daily dated the 24th January 1975 regarding "Indian 'Slave Trade' ring smashed"; and

(b) if so, the reaction of Government in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) The Government have been seized with this problem and have taken steps to prevent illicit immigration of Indians to countries where there are immigration restrictions. Instructions have been issued to all passport issuing authorities in India, Indian Missions abroad and the State Governments, to exercise greater vigilance in the case of applicants who wish to travel to these countries.

Central Assistance to Bihar for Construction of National Highway Projects

*56. SARDAR SWARAN SINGH SOKHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether several National Highway Projects under construction in